

ITEM NO.201

COURT NO.5

SECTION XIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17663/2006

(From the judgement and order dated 06/03/2006 in WP(C) No.33208/2005
& IA No. 3350/2006 in WP(C) No.12156/2005 of the HIGH COURT OF KERALA
AT ERNAKULAM)

K.VILASINI & ORS

Petitioner(s)

VERSUS

EDWIN PERIERA & ORS

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 04/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Subramonium Prasad,Adv.
Ms. Jasneet Kaur,Adv.
Mr. Jay Kishor Singh,Adv.

For Respondent(s) Dr. K.P. Kylasanatha Pillay,Adv.
Mr. CH. Leela Sarveswar,Adv.
Mr. D. Mahesh Babu,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter on 11th August, 2008.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER